

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cont. Case (Civil) No. 188 of 2021**

CORAM: HON'BLE MR. JUSTICE RAJESH SHANKAR

For the Petitioner : Mr. J.J. Sanga, Advocate
For the Opposite Party No. 2 : Mr. Manish Mishra, GP-V

02/03.09.2021 The present contempt case is taken up today through Video conferencing.

Mr. Manish Mishra, the learned G.P.-V appearing on behalf of the opposite party no. 2, prays for four weeks' time to file show cause affidavit.

In view of the said prayer, put up this case under appropriate heading after four weeks.

(Rajesh Shankar, J.)

Manish